

(10)

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/10/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : CP/605/(IB)/2017
NAME OF THE PETITIONER(S) : STATE BANK OF INDIA
NAME OF THE RESPONDENT(S) : BALU SPINNING MILLS PVT LTD
UNDER SECTION : 7 RULE 4

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1) E. OMPRAKASH .
(Senior Counsel)

Applicant /

financial creditor

V.M. Karthi

I/B. P. Elayaperumal

V.M. Karthi

For PNB

V.M. Karthi

2) M.L. Ganesan

3) R. VIDHYASHANKAR
R. ASHOKKUMAR

Counsel For Corporate Debtor.

Shankar

ORDER

Counsel for the Petitioner present and filed an Application under section 7 of the IBC, 2016 after fulfilling all the requirements. At this stage, Counsel for the Corporate Debtor caused appearance and submitted that time be granted for filing reply. At request, time is enlarged. Put up on **26.10.2017 at 10.30 A.M.**

MEMBER (TECHNICAL)
ghk

MEMBER (JUDICIAL)